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ITEM NO.27

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2013

CRLMP.NO(s). 20615-

20616

(From the judgement and order dated 12/07/2013 in CC No.3046/2012,CC No.3191/2012 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SAKTU

Petitioner(s)

VERSUS

STATE OF UP & ORS

Respondent(s)

(With appln(s) for permission to file SLP)

Date: 08/10/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s)

Mr. Mukesh K. Giri,Adv.
Mr. Ruchit Mittal, Adv.

For Respondent(s)

Mr. B.V. Sharma, Adv.
Mrs. Reeta Dewan, Adv.
Mr. P.N. Puri,Adv.

UPON hearing counsel the Court made the following
O R D E R

Permission to file SLP is granted.

Issue notice.

	(Vishal Anand)	Court Master		(Indu Satija)	
				Court Master	